

In The Central Administrative Tribunal Jaipur Bench, Jaipur

OA/TAMP No. 439/99

Babu Lal Meena Versus VGS & ors.

Date of Order	Orders
29-5-02	None present for the applicant even in the second round. Mr. T.P. Sharma - Counsel for the respondents Even on the last occasion, none appeared for the applicant. It appears that the applicant has lost interest in prosecuting this case. This OA is, therefore, dismissed in default for non-prosecution.  (J. K. KAUSHIK) JUDICIAL MEMBER  A. P. NAGRATH ADMINISTRATIVE MEMBER

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by
5/6/02
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applicant
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